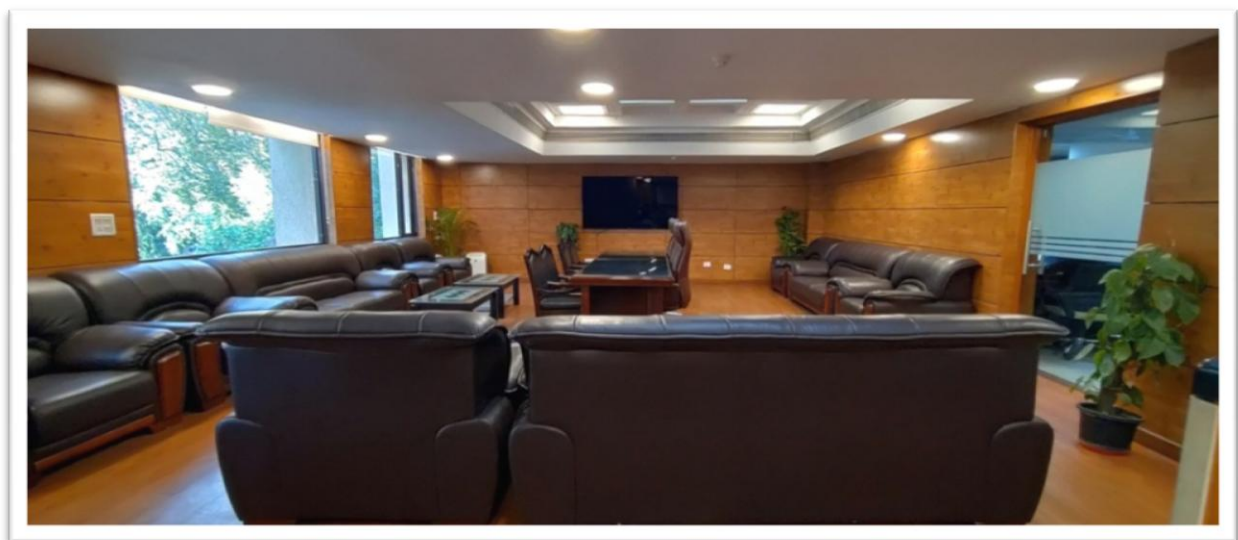


JUDGES' LIBRARY- DELHI HIGH COURT

A Brochure

The Judges' Library serves as an eminent hub and a “*knowledge powerhouse*” for meeting the dynamic requirements of esteemed *Hon’ble Judges, Officers, and Legal scholars*. It is a network comprising Central Library, Chamber Libraries and Residence Libraries collectively offering an extensive array of rare Indian and Foreign Law Reports, Commentaries, Digests, Text Books, Dictionaries, Local Acts, and Bare Acts.

In addition to its vast resources, the Library also includes an array of modern tools and information resources such as Online and offline Databases, Integrated Library Automation Softwares, and various information retrieval systems further enhance the vast resources of the Library. A dedicated “*Reading-cum-Meeting Room*” equipped with *Wi-Fi* and *video conferencing* facilities, which caters exclusively to the needs of the Hon'ble Judges, fosters an environment conducive to focused research and deliberations.



(Reading-cum-Meeting Room)

Web-information portal of the Library accessible at Delhi High Court's webpage under the head ‘*e-Library*’. This platform serves Current Awareness Services, provides updates on Recent Acquisitions and offers convenient access to multiple legal databases, open-source journals, e-books, and other essential resources facilitate comprehensive legal research for judiciary of this Court.



[Home](#) / [e-Library](#)

[Back](#)

e-Library

» About Library
» Online Resources (for Judges only) ▾
» Institutional Repository
» Full Court References ▾
» Indian Law Reports(DS)
» E-Journals
» Judis
» Constituent Assembly Debates
» Parliamentary Debates ▾
» Law Related Websites
» Law Commission of India Reports
» E-Books
» Hamlyn Lectures
» Union Catalogue of Periodicals
» Recent Acquisitions
» Constitution of India ▾
» Constitution Amendment Act
» Contribution of Delhi High Court to the Development of Law

Disclaimer: Some of the above links are outside the Delhi High Court portal. The Delhi High Court is not responsible or liable for the contents of those sites.

[e-Visitor Pass](#)

[निर्णय हिंदी](#)

[WhatsApp Services](#)

[e-Library](#)

[Forms & Proformas](#)

[FAQ's](#)

[Accessibility Services](#)

[Monthly Report on MPs/MLAs Cases in District Court](#)

[Telephone Directory](#)

[e-Sewa Kendra & Accessibility Helpline](#)

[Humour in Court](#)

[Live Streaming](#)



High Court of Delhi

Download App From



[Contact us](#) | [Feedback](#)

Follow Us:

The Judges' Library also provides *daily news clippings* from 08 daily newspapers and online news portals available at the intranet website <http://10.25.196.159>, which houses a curated collection of legal news and articles from diverse magazines, newspapers and other resources not limited to desktops but conveniently accessible to the Hon'ble Judges on *iPad* also.



An array of online and offline databases subscribed are as follows

International Online Database	Lexis Advance, Westlaw Asia
Indian Online Database	Apex soft, AIR Web world, DLT Online, Legitquest, Manupatra Online, SCC Online, Tax laws online
Offline Database	Law pack (Delhi High Court), Law pack (Supreme Court), Law pack (R.A.J), ITR Online (Offline)
Online Law News Portal	Bar and Bench, Live law
Digital Newsstand for Magazines & Newspapers	Magzter gold

Apart from this, the following In-house Databases are as follows

Catalogue (OPAC) Database of total holdings of Library Books, Law Reports, Bare Acts etc. searchable by Title/ Author/ Year of Publication etc. The database gives the current status of each record.

Legislation Bibliographic database of both Central/ State Acts/ Bill / Rules/ Regulations/ Ordinances published in Gazette of India and Delhi Gazette.

Article Indexing Database of full text articles of both general and legal importance

Library Collection as on 31st December 2024



The collection of the Judges' Library till 31st December 2024 is as follows:-

<i>Type of Documents</i>	<i>Total Collections</i>
Books (Including Commentaries and Bound Vols. of Reports/ Journals)	151989
Bare Acts/ Rules and Swamy' s Publications	86508
Law Journals / Reports (Print Form)	42
Newspapers	13 (12 National + 1 Foreign)
Magazines	14 (13 National + 1 Foreign)

Library and Information Services



The Judges' Library at Delhi High Court is a one-stop hub providing a wide range of services to meet the information needs of the respected judges. These services include:

- ❖ Lending Services
- ❖ Legal Research and Literature Search Services
- ❖ Inter-Library Loan Services
- ❖ Current Awareness Services
- ❖ Newspaper Clipping Services (Print as well as through Intranet/ I-Pad)
- ❖ Reference Services
- ❖ Information Retrieval through Legal Online / Offline Databases / Software
- ❖ Information Retrieval through the Intranet
- ❖ Legal Articles through Intranet
- ❖ Digital Newspapers and Magazines accessible through Magzter.com

Working Days:

Library opens 6 days a week except Sundays, Second Saturdays and Court Holidays declared by Hon'ble the High Court of Delhi.

Working Hours:

Library is open from 10:00 A.M. to 7:45 P.M.



A Brief:

- ❖ Established in 1952 as Circuit Bench Library
- ❖ Users of the Library are:
 - Hon'ble Judges
 - Officers/Staff of the Registry
 - Law Researchers / Law Interns attached with the Hon'ble Judges



Hierarchy of the Library:

- Registrar (Library)
- Joint Registrar (Library)
- Deputy Registrar (Library)
- Assistant Registrar (Library)
- Librarian
- Senior Assistant Librarian
- Assistant Librarian
- Library Attendant

Contact Us:

- **Mr. Sunil Kumar (Librarian)**
 - ☎ 011-43010101 Ext. 4287,
956094616, Whatsapp No. 9582090040
- **Circulation Section** No. 011-43010101 Ext. 4400
- **Location** : Judge's Library Delhi High Court,
Sher Shah Road, New Delhi - 110503

